

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 314 of 2013

Dated : 29th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Star Metallics & Power Pvt. Ltd. ... Appellant(s)

Versus

The Govt. of Karnataka & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Chandrashekar

Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.3, 5 to 9

ORDER

It is pointed out that the very same impugned Order has been challenged by the other parties in Appeal no. 165 of 2013, which is coming up before the Chennai Circuit Bench on 19.12.2013. Therefore, Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent Nos. 3, 5 to 9. Notice be issued to the other Respondents returnable on 19.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

As agreed by the learned counsel for the parties, post the matter for hearing before the Chennai Circuit Bench on **19.12.2013** along with Appeal No. 165 of 2013. In the meantime, pleadings be completed.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson